

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP NO.583/2017
OA NO.726/2017**

NEW DELHI THIS THE 5TH DAY OF JANUARY, 2018

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MRS P. GOPINATH, MEMBER (A)**

Ravinder Tomar (aged about 27 years),
S/o Sh. Dharampal Singh,
Vill. & Post Dhinana,
Bagpat (UP), Pin- 250611

Applied for the post of : Data Entry Operator & LDC ...Petitioner

(By Advocate: Shri T.N. Tripathi)

VERSUS

1. Sh. Ashim Khurana,
Chairman, S.S.C.,
Central Govt. Office Complex,
Lodhi Road, New Delhi.
2. Sh. J.P. Garg,
Regional Director, S.S.C. (CR),
21-23, Govt. of India,
Loudher Road, Allahabad (U.P.). ...Respondents

(By Advocate: Shri R.K. Sharma)

:ORDER (Oral):

HON'BLE MRS. JASMINE AHMED, MEMBER (J):

Learned counsel for the petitioner states that the order was passed by this Tribunal on 02.03.2017 without issuing notice to the respondents and directing them to decide the representation of the applicant by passing a detailed reasoned and speaking order within 60 days from the date of receipt of certified copy of

the order. Accordingly, in pursuance of the order dated 02.03.2017, the respondents have passed the detailed reasoned and speaking order dated 13.11.2017 whereby they have considered the representation in its entirety.

2. In view of the above position, the CP is dismissed. Notices are discharged.

(P. Gopinath)
Member (A)

(Jasmine Ahmed)
Member (J)

/jk/